

(b) No, Sir.

(c) and (d) Additional demands for HSD have been received from Maharashtra from time to time. 3200 MT HSD has been released for Maharashtra in February, 1991 to meet the demand of the agriculture sector, over and above the normal entitlement.

[*Translation*]

Harnessing of Solar energy

1385. DR. LAXMINARAYAN PANDEYA: Will the Minister of ENERGY be pleased to state:

(a) whether there is any proposal to provide assistance to various States for the development of Solar energy villages during 1991-92; and

(b) if so, the details of the scheme in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) and (b) Programme for utilisation of solar energy are implemented through State Renewable Agencies and Electricity Boards in rural areas. Under these programmes solar energy systems such as solar water heating, solar stills, solar cookers, photovoltaic street lighting systems, domestic lighting systems and water pumping systems etc. are being installed. This programme is expected to be continued during 1991-92 also.

Allotment of Petrol, Diesel and Kerosene Agencies in Bihar

1386. SHRI R.L.P. VERMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of persons in Bihar to whom petrol, kerosene and diesel combined agencies have been allotted altogether;

(b) whether complaints regarding adulteration, black-marketing and

hoarding have been received against them; and

(c) if so, the action taken thereon and the steps taken to change this policy of granting triple petroleum products agencies to one person?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) and (b) Information is being collected and will be laid on the Table of the House.

(c) The practice of awarding more than one dealership to any party has been discontinued with effect from 23rd September, 1977.

[*English*]

Rail over bridge at Jalna

1387. SHRI PUNDLIK HARI DANWE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to construct an overbridge over the railway crossing near the new administrative complex of Jalna, keeping in view the shifting of all the Government offices and the Government hospital into this new complex, and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA):

(a) No, Sir.

(b) No firm proposal in this regard has so far been sponsored by the State Government/Local Authority, duly consenting to bear the cost, as per rules.

Fake Oil Company

1388. SHRI R. JEEVARATHINAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government have held a fake oil company operating in Uttar Pradesh and Madhya Pradesh;